

(b) the amount allocated during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) The Nehru Rozgar Yojana which is in operation since October, 1989 in the country, including the State of West Bengal, has been designed to

create self-employment and wage employment opportunities for the urban poor. The number of urban poor assisted to take up self-employment ventures and the number of mandays generated during each of the last three years is as under:-

Year No. of beneficiaries assisted No. of mandays of work generated.

Year	No. of beneficiaries assisted	No. of mandays of work generated
1989-90	Nil	Nil
1990-91	1,355	66,838
1991-92	7,375	2,87,899

(b) The amount allocated to West Bengal under the Yojana during the last three years is as under:

Year	Amount Allocated (Rs. in lakhs)
1989-90	839.73
1990-91	692.01
1991-92	521.10

[*Translation*]

Legislation Regarding Eviction of Land Under Unauthorised Possession

3483. SHRI N.J. RATHVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the Government propose to bring forward a legislation in regard to the eviction of Government land under anauthorised possession; and

(b) when it is likely to be introduced?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT

(SHRI M. ARUNACHALAM): (a) No, Sir. However, the Public Premises (Eviction of Unauthorised Occupants) Act, 1971 provides for eviction of Unauthorised occupants of Public Premises which include Government land.

(b) Does not arise.

[*English*]

Funds for State Housing Boards

3484. SHRI SYED SHAHABUDDIN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the States which have set up autonomous Housing Boards or Housing Corporations;

(b) whether such Boards/Corporations received by fund from the Union Government or any Central financial institution;

(c) the physical targets of these Boards and Corporations and the level of achievement thereof during 1991-92; and

(d) the physical target and central financial assistance therefor for the year 1992-93?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) Most of the State Governments have set up Housing Boards Corporations. According to available information Housing Boards Exist in the States of Kerala, Andhra Pradesh, Karnataka, Tamil Nadu, Madhya Pradesh, Uttar Pradesh, Bihar, Maharashtra, Gujarat, Rajasthan, West Bengal, Haryana, Punjab, J&K, Himachal Pradesh, Sikkim, Meghalaya, Chandigarh, Pondicherry, Goa, Assam, Orissa, Dadra Nagar Haveli, Manipur, Nagaland and Tripura.

(b) The Central Government is not providing any direct funds to the State Housing Boards. However, financial assistance is being provided by Central Financial institutions like HUDCO, LIC, GIC etc.

(c) and (d). Housing being a State subject, fixation of targets of the Housing Boards and monitoring of the achievements by them are done by the State Governments.

Poultry Development

3485. SHRI C.K. KUPPUSWAMY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether livestock and poultry scenario in Tamil Nadu are grim;

(b) if so, the steps proposed to be taken to improve the situation; and

(c) the fund earmarked for implementing the scheme in Eighth Five Year Plan?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) No, Sir.

(b) Does not arise.

(c) An amount of Rs. 400 crores has been earmarked for implementing various schemes relating to animal husbandry sector in the Eighth Five Year Plan.

[Translation]

Sugarcane Development Centre at Nagpur

3486. SHRI DATTA MEGHE: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government propose to set up a Sugarcane Development Centre at Nagpur for the Vidharbaha region;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPALLY RAMACHANDRAN): (a) No Sir,

(b) Does Not arise.

(c) No Development Centre on Sugarcane is proposed due to financial crunch.

Development of Fisheries in Orissa

3487. SHRI SRIKANTA JENA: Will the Minister of AGRICULTURE be pleased to state:

(a) the estimated area suitable for fisheries in Orissa;

(b) the total area brought under fisheries in the State during the last three years;

(c) the steps taken by the Union Government so for the development of fisheries in the State; and